

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P. No. 218(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

**NAME OF THE COMPANY:** Sanjeev Kumar Vs. M/s Apace Transco Pvt. Ltd.

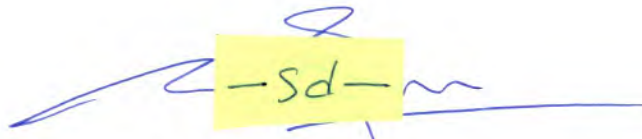
**SECTION OF THE COMPANIES ACT:** 241/242

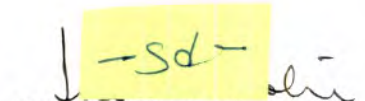
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :		Ms. Sudha Sachdev, Authorized Representative	
	For the Respondent (s) :		None	

**ORDER**

Notice to the Respondents, returnable on 4<sup>th</sup> September, 2017. Dasti.

Affidavit of service be filed.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)